

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6) (A)/13-14/Apptt.
Letter No. /Apptt.
Dated : Sept., 2014

To,

- (i) Sri Debashish Mohapatra,
Judicial Magistrate-cum-Principal Magistrate,
Juvenile Justice Board, Deoghar.
- (ii) Mrs. Rajshree Aparna Kujur,
J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-
Principal Magistrate, Juvenile Justice Board, Bokaro.

Sub. :- Regarding Nomination for attending Regional conference (Eastern Zone) scheduled to be held on 13th to 14th September, 2014 at Odisha Judicial Academy, Cuttack, Odisha.

Sir,

With reference to the letter no. 7822 dated 03.09.2014 received from the Registrar General, Orissa High Court: Cuttack, I am directed to inform that the Court has been pleased to nominate you for attending the **Regional Conference (Eastern Zone) on effective implementation of Juvenile Justice (Care & Protection of Children) Act, 2000**” scheduled to be held on **13th & 14th September, 2014** at Odisha Judicial Academy, **Cuttack**, Odisha. Lodging & boarding facility has been made available in the Odisha Judicial Academy, Cuttack (Odisha) and to & fro 2nd A.C. train fare in shortest route will be reimbursed at the venue of the conference.

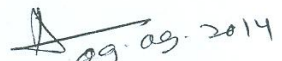
Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid conference.

This is for your information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Encl.: As above (01 Sheet)

Memo No. 10540-10546 /Apptt. dated Ranchi the 09.09.14
Copy forwarded to the Principal District & Sessions Judges, Deoghar / Bokaro / the Member Secretary, JHALSA, Ranchi / the Director, Judicial Academy, Jharkhand, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for information and getting up-loaded the letter on the Court's Website and the Registrar General, Orissa High Court : Cuttack, for information and needful with reference to his letter no. 7822 dated 03.09.2014.


09.09.2014
Registrar General